

In the National Company Law Tribunal, Jaipur

Item No. 119

CP No. 13/213-221/JPR/2018

UNDER SECTION 213(b) and 216, 221 OF COMPANIES ACT, 2013

In the matter of:

M/s Krishna Sales Corporation & Ors. Applicant/Petitioners

VS.

M/s The Rajasthan Industrial Gases Ltd. & Anr.Respondent

Order delivered on 07.03.2019

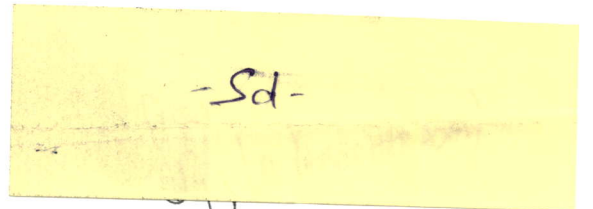
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : None-appeared

ORDER

Due to paucity of time arising out of hearing Item No. 103 in the afternoon session, the matter was not able to be taken up. Hence, the matter is adjourned to 15.03.2019.



**(R. Varadharajan)
Member (Judicial)**